

of global investors. The inflow of FDI to approval ratio has shown consistent improvement increasing from 17% in 1992 to 52% in 2000 and 72% in 2001 upto September, 2001. Government has set up the Foreign Investment Implementation Authority to act as a single-point interface between the foreign investors and various approval authorities, and to facilitate speedy project implementation.

#### **Review of Indo-Nepal Trade Treaty**

2300. SHRI K.B. KRISHNA MURTHY : Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

(a) whether the Indo-Nepal Trade Treaty is due for review in December, 2001:

(b) if so, whether Nepal has insisted that the Treaty be extended in its present form;

(c) whether India is considering prescription of minimum value addition to Nepalese imports and also for unilateral right for checks in case of sudden surge in imports; and

(d) what other measures/safeguards Government are likely to insist on to protect the domestic industry, while reviewing the Treaty ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI) : (a) to (d) Discussions are in progress between the concerned authorities of India and Nepal to resolve certain issues that have emerged during the implementation of the India-Nepal Treaty of Trade, as modified in December, 1996, prior to the extension of its validity. A limited extension of the Treaty for a period of three months from December 5, 2001 has been agreed to enable the negotiations to the Treaty to be concluded.

#### **Foreign investment in Agrani Satellite Services**

2301. SHRI RUMANDLA RAMACHANDRAIAH : Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

(a) whether it is a fact that Government have approved the proposal of Agrani Satellite Services Limited to induct 74 per cent foreign equity into the company;

(b) if so, the details thereof;